

5	Hon. Rajiv Sharma, J. Hon. Vinay Kumar Mathur, J.	<p>Fresh Service Writs and the Writs arising out of proceedings u/s 29 of State Financial Corporation Act, F.A.'s, F.A.F.O.'s and Family Court Appeals for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of the matters starting from oldest of this category.</p>
6	Hon. S.S. Chauhan, J.	<p>Fresh Writs relating to consolidation, U.P.Z.A. and L.R. Act, Land Revenue Act, arising out of orders passed by Board of Revenue, Ceiling of Land for Orders, Admission and Hearing including Bunch Cases</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
7	Hon. Shri Narayan Shukla, J.	<p>Fresh Misc. Writs and Writs relating to Educational and Society Matters, Matters under Article 227 of the Constitution of India arising out of CPC and except arising out of CPC and Rent Control Writs for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
8	Hon. Ajai Lamba, J.	<p>Fresh all Bail Applications (except u/ss 302, 304, 304-B and 396 IPC) for Orders, Admission and Hearing and Criminal Appeals for the year 2001 and 2002 for hearing.</p> <p><u>At 2:00 p.m.</u> : Minor Bail upto the year 2009 for orders and <u>criminal appeals related to punishment upto two years</u> for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
9	Hon. Shabihul Hasnain, J.	<p>Fresh F.A.F.O.'s, Civil Revisions, Testamentary, First Appeals, Second Appeals and all civil matters cognizable by Single Judge for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>

10	Hon. S.C. Chaurasia, J.	<p>Fresh Major Bail Applications (i.e. Bail Applications u/ss 302, 304, 304-B and 396 IPC) for Orders, Admission and Hearing and Criminal Appeals for the year 2003 and 2004 for Hearing.</p> <p><u>At 2:00 p.m.</u> : Major Bail upto the year 2009 for orders.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
11	Hon. Dr Satish Chandra, J .	<p>Fresh Civil Contempt and Writs relating to Tax, Excise and Central Taxation for Orders, Admission and Hearing including Bunch Cases</p> <p style="text-align: center;">AND</p> <p>Fresh Applications upto the stage of winding up proceedings under Section 439 of the Companies Act, 1956 and Matters U/s 11 of Arbitration and Conciliation Act, 1996 for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
12	Hon. Ashwani Kumar Singh, J.	<p>Fresh Applications u/s 482, Criminal Revisions, Criminal Writs, Habeas Corpus Writs and Matters u/s 407 Cr.P.C. for Orders, Admission and Hearing including Bunch Cases and Criminal Appeals from the year 2005 for hearing.</p> <p><u>At 2:00 p.m.</u> : Criminal Revisions and applications u/s 482 Cr.P.C. starting from oldest and <u>cases related to rape, murder, kidnapping and dacoity</u> for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
13	Hon. D.K. Arora, J.	<p>Fresh Service Writs other than Government Service from 01-01-2010, all Fresh and Listed matters under Industrial Disputes Act and all matters under Labour Law Enactments from 01-01-2010 for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
14	Hon. Anil Kumar, J.	<p>Fresh Service Writs relating to Government Service from 01-01-2010 for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>

15	Hon. Ritu Raj Awasthi, J.	<p>Listed Service Writs relating to Government Service upto 31-12-2009 for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>
16	Hon. S.V.S. Rathore, J.	<p>Fresh Criminal Appeals including Bail and matters u/s 378 Cr.P.C. for Orders, Admission and Hearing including Bunch Cases AND Criminal Appeals upto the year 2000 for Hearing.</p> <p><u>At 2:00 p.m.</u> :Criminal Appeals for Bail/orders and <u>criminal appeals against acquittal in complaint cases</u> for Orders, Admission and Hearing including bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category and Criminal Appeals in which accused persons are in custody.</p>
17	Hon. Devendra Kumar Upadhyaya, J.	<p>Listed Service Writs other than Government Service upto 31-12-2009, and all Listed matters under Industrial Disputes Act and all matters under Labour Law Enactments upto 31-12-2009 for Orders, Admission and Hearing including Bunch Cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of matters starting from the oldest of this category.</p>

CHIEF JUSTICE
18-04-2012